

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 3293
TO BE ANSWERED ON 21.08.2025**

DATA REGARDING AN ALLEGED PF DEFAULTER OF HALDIA

3293. SHRI RITABRATA BANERJEE:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether it is a fact that despite the West Bengal State Government seeking details through series of formal letters about an alleged PF defaulter of Haldia from The Additional Central PF Commissioner Zonal Office WB, A&N Islands & Sikkim (Kolkata), no concrete data of PF default is supplied;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (c): In response to the letters received from the Government of West Bengal regarding an alleged PF defaulter at Haldia, a reply through letter No. EPFO/ACC/KZ/58/FIVE Star Shipping/731 dated 11.10.2023 by the Additional Central Provident Commissioner (Kolkata Zone) was sent to the State Government of West Bengal.

In the said reply, the State Government of West Bengal was informed of the following:

- (i) Regional Office, Kolkata, has been directed to conduct necessary inquiry and forward report.**
- (ii) The Regional Office, Kolkata in its report submitted that an Enforcement Officer visited the given location of the establishment i.e. Haldia Dock Complex, on several occasions but the same had been found closed.**
- (iii) In an attempt to make the concerned establishment to produce documents for verification, communications were also issued to Principal Employer i.e. M/s. Ripley & Company (WB/CAL/44192) and the Deputy Chairman of the Shyama Prasad Mukherjee Port, Kolkata.**

In the above said reply, the Additional Central Provident Commissioner (Kolkata Zone), had also requested State Government of West Bengal for intervention regarding present status and whereabouts of the establishment.
